

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.620
IB-370(ND)/2020
IA/3297/2023 & IA/6482/2023

IN THE MATTER OF:

M/s. Luxmi Electricals and Engineering Works

...PETITIONER

Vs.

M/s. SNG Techno Build Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 22.03.2024
(Hearing through VC & Physical Mode)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :

For the GNIDA

:Mr. Pankaj Pandey and Mr. Girish Tripathi, Advs.

For the Respondent/Corporate Debtor

:Mr. Prateek Gupta and Mr. Raghav Tiwari, advocates for Respondent No. 3.

ORDER

Due to paucity of time, matter is adjourned to **13.05.2024**.

Sd/-
(Court Officer)